THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 01st February, 2023

No.HC.VII-131/2018/955/A. Shri Partha Pratim Dutta, Stenographer, Grade-II, Office of the District & Sessions Judge, Sivasagar, is transferred against the vacant post of Stenographer, Grade-II, in the Office of the Chief Judicial Magistrate, Nalbari.

N.B. The concerned employee will not be entitled to claim TA and DA as the transfer is made on his request.

By Order,
Sd/-Romen Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2018/ 956 - 966/A. Copy to:-

Dated 01.02.2023

- 1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
- 4. The District and Sessions Judge, Sivasagar. He is requested to release Shri Partha Pratim Dutta, Stenographer Grade-II in order to enable him to join at his new place of posting immediately. He is further requested to manage the work of Shri Dutta with the help of the existing staff, till suitable replacement is provided.
- 5. The Chief Judicial Magistrate, Nalbari, for information and necessary action.
- 6. The Joint Registrar (________), Gauhati High Court, Guwahati.
- 8. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
- 9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
- 10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
- 11. Shri Partha Pratim Dutta, Stenographer Grade-II, Office of the District & Sessions Judge, Sivasagar.

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI